

**RAJASTHAN HIGH COURT, JODHPUR**

**STANDING ORDER**

No.14/S.O./2024

Date : 18.05.2024

In partial modification of this office Standing Order No.25/S.O./2023 dated 21.07.2023 and in exercise of powers conferred under Rule 21(2) of the Rules of High Court of Judicature for Rajasthan, 1952, I hereby nominate :-

(i) Hon'ble Dr. Justice Pushpendra Singh Bhati to dispose of the following matters :-

1. Nomination of Officers for various training programmes;
2. Transfer of cases from one Court to another;
3. Considering proposals of inter district transfer of staff of subordinate courts either on mutual request or on request or on administrative ground;

(ii) Hon'ble Mr. Justice Dinesh Mehta to dispose of the following matters :-

1. Sending periodical returns and statements regarding judicial work pertaining to the High Court to the Government of India and Hon'ble Supreme Court of India;
2. Sending replies of Parliament and Assembly questions;

-Sd-  
CHIEF JUSTICE

No.PA/RG/AJ/2001/335

Date: 18.05.2024

Copy forwarded to the following through e-mail for information :-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. All Private Secretaries to Hon'ble Judges.

  
REGISTRAR GENERAL

Copy forwarded to the following for information :-

1. The Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Exam.)/ (Class.)/ (Judicial)/O.S.D. (F&I), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/(Writs)/(Class.)/(Judicial)/Registrar-cum-CPC/ O.S.D., Rajasthan High Court Bench, Jaipur.
4. The O.S.D., Rajasthan High Court, Jodhpur for uploading on the website of Rajasthan High Court.
5. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All Assistant Registrars / Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All A.O.J. of Administrative Sections, Rajasthan High Court, Jodhpur.

*Computer Cell  
to do the needful  
20/5/2024*

  
REGISTRAR GENERAL